



Email

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/ 3068 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri R. L. Das,  
Presiding officer,  
Industrial Tribunal,  
Cachar, Silchar

Dated Guwahati the <sup>th</sup> 10 June, 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. ITS.01/2019/606 dated 04.06.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for 4(four) days on 15.06.2019, 17.06.2019, 18.06.2019 and 19.06.2019 along with station leave permission from the evening of 14.06.2019 (after court hours) till the morning of 20.06.2019 (before court hours), as prayed for. The District and Sessions Judge, Cachar, Silchar and in his absence, the next senior most Judicial Officer at the station will remain in charge of your court and office in your absence.

Yours faithfully,

Sd/-

3070

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-79/2004/3069-1A, dated 10.06.19**

Copy to:

1. The District and Sessions Judge, Cachar, Silchar.

✓ 2. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**